

NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH, GUWAHATI

I.A.No.68 of 2019
With
CP (IB) No.7/GB/2019

Under Section 8 and 9 of the Insolvency & Bankruptcy Code, 2016

In the matter of:

Machinery Agencies : ... Operational Creditor

-Versus-

ABM Rubber Industries Pvt. Ltd. : ...Corporate Debtor

Order delivered on 11th September, 2019

Coram:

Hon'ble Mr. Venkata Subba Rao Hari, Member (J)

Hon'ble Mr. Ashutosh Chandra, Member (T)

For the Operational Creditor : None

For the Corporate Debtor : None

IRP in person : Mr. Amit Pareek, CS

ORDER

1. The learned IRP, Mr. Amit Pareek is present and filed an application IA No.68 of 2019 for withdrawal of the above company petition. The same is allowed. Accordingly, the above company petition stands disposed of as withdrawn.

2. In the result, the interim application as well as the main company petition, both are disposed of.

Sdf

Member (Technical)
Adjudicating Authority

Sdf

Member (Judicial)
Adjudicating Authority

Dated, Guwahati the 11th September, 2019.

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